

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.50(MAH)/2016
CA No. 80/2016

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE PARTIES: Shri Shyam Haribhau Sapkal
V/s.

M/s. The New Akot Cotton Ginning & Pressing Com. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Order

C.A. 80 of 2016

IN

C.P. No. 50/397-398/CLB/MAH/2016

1. The matter is listed today i.e., 03.10.2016 to dispose of C.A. 80 as mentioned by the applicant.
2. However, neither the applicant nor the Respondent are present. As a consequence, C.A. 80 is adjourned Sine Die.
3. Records of the case have revealed that vide an order dated 21.09.2016 of NCLT the C.P. and C.A (111) have already been kept for hearing on 18.10.2016.
4. The date so already announced shall stand as it was; with-out any change.

Dated: 03.10.2016

Sd/-

Shri M.K. Shrawat
Member (Judicial)